

[English]

Petroleum Products

5168. DR. A.K. PATEL :
SHRI P.R.S. VENKATESAN :
SHRI BHAKTA CHARAN DAS :

Will the PRIME MINISTER be pleased to state :

(a) the quantity of oil, natural gas and other petroleum products produced and consumed during the last three years, State-wise;

(b) whether the production of these items have increased year by year in the past; and

(c) if not, the steps Government have taken or proposed to take to increase the production of these items ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):
(a) to (c) The information is being collected and will be laid on the Table of the House.

[Translation]

Irrigated Land

5169. SHRIMATI CHHABILA ARVIND NETAM : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether it is fact that acreage of irrigated land in Tribal Sub-plan is same after coming in effect of the Forest Protection Law, 1980;

(b) if so, the steps taken for increasing it;

(c) whether it is a fact that only check Dam/Lift Irrigation is fit for it; and

(d) if so, the provisions being made for it ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b) Substantial investments for development of irrigation through major and medium schemes in Tribal areas were made by the respective States ever since the Tribal Sub-Plan (TSP) was introduced in 1974. 35 TSP projects were completed upto the end of Sixth Plan (1980-85). The actual benefit to the tribal area was of the order of 94.51 thousand hectares. Another 20 medium TSP projects were completed upto the end of Seventh Plan benefitting tribal area of 42.43 thousand hectares. During 1990-92, another 14 medium TSP projects were completed benefitting 58.85 thousand hectares tribal areas. Benefit from 141 on-going projects including those which

have been spilled over to Eighth Plan and the projects taken up during Eighth Plan to tribal areas would be about 1525.71 thousand hectares when completed. Thus, acreage of irrigated land under Tribal Sub-Plan after coming into effect of Forest Protection Law 1980 has not remained the same.

(c) and (d) Check dams are generally rain water harvesting structures adopted in the upper catchment in the forest areas and hills, the natural habitat of tribal population. Lift irrigation schemes are planned and approved based on their techno-economic viability in appropriate areas. Irrigation under the Constitution is a State subject. The responsibility for investigation, planning, formulation, execution and maintenance including funding of all typed irrigation projects/schemes primarily rests with the concerned State Governments.

[English]

Clearance to Projects

5170. SHRI CHURCHILL ALEMAO : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the details of the projects submitted for approval by the State Government of Goa to the Planning Commission during the last three years till date; and

(b) the present status of these proposals ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) and (b) No project received from Government of Goa is pending approval in the Planning Commission.

Urban Development Projects of Karnataka

5171. SHRI ANANTH KUMAR : Will the PRIME MINISTER be pleased to state :

(a) whether some urban development projects of Karnataka are lying pending with the Union Government for approval;

(b) if so, the details thereof;

(c) whether all the projects have been approved by the Union Government; and

(d) if so, the time by which these are likely to be approved ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) to (d) Yes, Sir. Urban Development projects in the State of Karnataka are assisted under the scheme of Infrastructure